

ITEM NO.1

COURT NO.10

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 12251/2018

HANUMAN LAXMAN AROSKAR

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.185506/2018-STAY APPLICATION)

WITH

C.A. No. 1053/2019 (XVII)

(FOR ADMISSION and I.R. and IA No.9739/2019-EX-PARTE STAY and IA No.9735/2019-CONDONATION OF DELAY IN FILING APPEAL and IA No.9729/2019-CONDONATION OF DELAY IN REFILING)

Date : 26-02-2019 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s)

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For Respondent(s)

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Ms. Aastha Mehta, Adv.
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Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in Part.

List tomorrow i.e. 27 February 2019 as Part Heard.

(MANISH SETHI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER